

**REPORTS OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE**

SHRI SANJEEV ARORA (Punjab): Sir, I lay a copy each of the following Reports (in English and Hindi) of the Standing Committee on Health and Family Welfare:-

- (i) 158<sup>th</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 148<sup>th</sup> Report on “Mental Health Care and its management in contemporary times” pertaining to Ministry of Health and Family Welfare.
- (ii) 159<sup>th</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 151<sup>st</sup> Report on Implementation of Ayushman Bharat pertaining to Ministry of Health and Family Welfare.
- (iii) 160<sup>th</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 155<sup>th</sup> Report on Functioning of Central Government Health Scheme (CGHS) pertaining to Ministry of Health and Family Welfare.
- (iv) 161<sup>st</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 149<sup>th</sup> Report on Implementation of Pradhan Mantri TB Mukt Bharat Abhiyan pertaining to Ministry of Health and Family Welfare; and
- (v) 162<sup>nd</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 156<sup>th</sup> Report on Review of National Ayush Mission pertaining to Ministry of Ayush.

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**STATEMENT BY MINISTER**

**Withdrawal made from Contingency Fund of India**

THE MINISTER OF HOUSING AND URBAN AFFAIRS; AND MINISTER OF POWER (SHRI MANOHAR LAL): Sir, I lay a Statement (in English and Hindi), regarding withdrawal made from Contingency Fund of India (CFI), to meet out expenditure in